

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE  
COURT 51 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 05-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	CRI APPEAL	100032/2012	Raman Bholanath Dwivedi@MA-95-12@BA137-12 Vs The State-Oshiwara P.Stn.	Rajesh Singh
<b><u>HEARING</u></b>				
2	CRI REV APP	100765/2017	Parvinder Singh Patheja - Applicant Vs CBI, BS and FC, - Respondent	Madhukar P. Dalvi
3	MISC APPLN CBI	100265/2020	Manjula N. Bhatia Vs Central Bureau of Investigation, Bank Securities and Fraud Cell	M/s. The Law Point
<b><u>COMPLIANCE</u></b>				
4	SPL CASE CBI	100058/2011	CBI BS AND FC MUMBAI Vs Vipul P. Shah and Others	
<b><u>ARGUMENT ON EXH.READY</u></b>				
5	SPL CASE CBI	100062/2016	The State CBI BS and FC Vs Naitonal Spot Exchange Ltd. Through its MD and CEO Shri Anjani Sinha and others	
6	SPL CASE CBI	100064/2017	CBI BSFC Mumbai Vs A. K. Mirchandani	
<b><u>ARGUMENT ON EXH.UNREADY</u></b>				
7	SPL CASE CBI	100034/2017	The State CBI BS and FC Vs National Spot Exchange Ltd. and others	
8	SPL CASE CBI	100062/2017	The State CBI BS and FC Vs Madan Gopal Gupta and others	

**CITY CIVIL AND SESSION COURT MUMBAI  
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COURT 51 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 06-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	CRI APPEAL	100343/2017	Ram Krishan Agrahari @ MA 948/17 @ BA 724/17 - Applicant - Vs Union of India and The State of Maharashtra - Respondent	Dr. Sai Kumar Pathrudu M.
<b><u>EVIDENCE PART HEARD</u></b>				
2	SPL CASE CBI	100053/2013	The State CBI Vs Rajat Pharmachem Ltd.and other	
3	SPL CASE CBI	100065/2013	The State CBI BSFC Vs Bhupinder Karam Singh and 1 other	
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
4	SPL CASE CBI	100043/2001	State of Maharashtra BSFC Vs Prakash Hosati	SPP Mr.Badami  Wadke - 1 Garg - 3 and 7 Kalyankar - 8
5	SPL.CASE	100078/2002	State Vs Baghubhai Motibhai Patil 9	APP
<b><u>APPEARANCE</u></b>				
6	SPL CASE CBI	100001/2018	The State of CBI, B.S.F.C. Vs M/s.Sun Optical Mastering Pvt. Ltd. and others	
<b><u>ARGUMENT ON EXH.READY</u></b>				
7	SPL CASE CBI	100027/2009	State of Maharashtra.C.B.I. BS FC MUMBAI Vs G. Nagraj Others.	
<b><u>CROSS-EXAMINATION</u></b>				
8	SPL CASE CBI	100089/2010	The State CBI BSand FC MUMBAI Vs Mahendra Satav and Others	
9	SPL CASE CBI	100031/2011	CBI BS and FC MUMBAI Vs N.D. Bhoite and 1 another	

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE  
COURT 51 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 07-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>(Urgent Cases)</b>				
<b><u>COMPLIANCE</u></b>				
1	SPL CASE CBI	100080/2005	State of Maharashtra BS FC Mumbai Vs Varghese Vavakumecherry George	SPP  Matkar Trupti
<b><u>HIGH COURT STAYED</u></b>				
2	SPL.CASE	100079/2005	State Vs Somesh Mehra 6	APP  Select
<b><u>ARGUMENTS</u></b>				
3	CRI REV APP	100453/2019	Vikram Doshi - Applicant Vs The State of Maharastra and CBI, BS and FC - Respondent	Haresh Jagtiani and Ass.
<b><u>HEARING</u></b>				
4	CRI REV APP	100060/2018	Bhavana Shashikant jadhav - Applicant (Orig. Accused No. 4) Vs CBI BS and FC - Respondent	M/s. Thakore Jariwala and Associates
<b><u>STEPS</u></b>				
5	SPL CASE CBI	100006/2017	CBI BS and FC Now AC-VI SIT Vs M/s. Kingfisher Airlines Ltd.	
<b>Sub Matter: SPL CASE CBI/0100037/2017</b>				
6	SPL CASE CBI	100037/2017	CBI BS and FC Now AC-VI SIT Vs M/s. Kingfisher Airlines Ltd.	
<b>( Main Matter SPL CASE CBI/0100006/2017)</b>				
<b><u>ARGUMENT ON EXH.READY</u></b>				
7	PMLA SPL CASE	100007/2017	Directorate of Enforcement....complainant Vs M/s. Kingfisher Airlines ltd.and 8 ors	SPP Punde
8	PMLA SPL CASE	100005/2018	Directorate Of Enforcement Vs M/s Kingfisher Ailines Ltd.( Through Dr. Vijay Vital Mallya, Chairman)	
<b><u>M.A. NO. IN SPL. C. NO</u></b>				

9. MISC APPLN CBI 100320/2020 Varghese Vadakumcherry  
George  
Vs  
CBI/B.S./F.C.

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE  
COURT 51 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 08-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SESSIONS CASE	100338/1991	State Vs Kirti Vrijlal Ambani 3	APP  Desai A1 Katdare A3
2	SPL CASE CBI	100002/2019	CBI, BS and FC Vs Gokulnath Raghu Shetty and other 12	pp
<b><u>EVIDENCE PART HEARD</u></b>				
3	SPL CASE CBI	100104/2009	State CBI ACB MUMBAI Vs Rajkumar Bhatia and 1 Another	SPP Mr. R N Sharma  1-B P Singh, 2- A P Gupte
4	SPL CASE CBI	100093/2010	The State CBI BS and FC MUMBAI Vs Mahendra Satav and Others	
<b><u>HIGH COURT STAYED</u></b>				
5	SPL CASE CBI	100098/2010	The State CBI BS -FC MUMBAI Vs Mahendra Satav and Others	
6	SPL CASE CBI	100020/2013	The State CBI BSFC Vs J.N.Chellani	

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE  
COURT 51 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 09-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100009/2001	CBI BSFC Mumbai Vs J.J.Gauda anr.	K.Thakkar
2	SPL CASE CBI	100076/2000	CBI BSFC Mumbai Vs J.J.Gauda ors.	K.Thakkar
3	SPL CASE CBI	100008/2001	State of Maharashtra BSFC Vs J.J. Goda	SPP Thakkar
<b><u>HEARING</u></b>				
4	M A IN ABA	100062/2020	Vasant Dhondu Lad Vs State CBI BS FC	Mahadik And Associates
<b><u>HIGH COURT STAYED</u></b>				
5	SPL CASE CBI	100078/1998	CBI BSFC Mumbai Vs K. Chandrashekhar Rao	SPP Mrs.Rao Mr.Sharma
6	SPL CASE CBI	100029/2003	State of Maharashtra CBI ACB Mumbai Vs S.L.Dawe	SPP Tiwari

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